

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3003/2018

New Delhi, this the 17th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Smt. Poonam,
Aged about 30 years,
w/o Sh. Pramod Kumar,
R/o 366, Shastri Nagar,
Jammu (J&K),
Employed as PGT(Commerce) ...Applicant

(through Sh. D.S. Chaudhary)

Kendriya Vidyalaya Sangathan,
Through its Commissioner,
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-110016. ...Respondent
(through Sh. U.N. Singh)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the applicant submits that in view of the orders

passed by the respondents on 09.10.2018, the OA has become infructuous.

2. Accordingly, the OA is dismissed as having become infructuous. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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